## Stds/ SP-12/G/2021

## Food Safety and Standards Authority of India (A Authority Established under the Food Safety and Standards Act, 2006)

## (Science and Standards Division)

FDA Bhawan, Kotla Road, New Delhi – 110002

The 8 July, 2021

Sub: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding the minimum % acidity (expressed as citric acid) for "Lemon".

Reference is drawn to the FSS (Food Products Standards and Food Additives) Regulations, 2011, wherein the minimum % acidity (expressed as citric acid) for "Lemon" is specified as 5.0 (Min) under the regulation 2.3.6 (4) relating to Fruit Juices. The date of implementation of the said regulation is 1st July, 2021.

- 2. However, representations were received from stake holders stating that correction is required for editorial change in the Food Category 2.3.6 FRUIT JUICES, for "Lemon juice" where the minimum % acidity (expressed as citric acid) should reflect as "minimum 3.5" instead of "minimum 5" as the value "minimum 3.5" was approved by Food Authority in its 28th meeting.
- 3. After due consideration, it has been decided to correct the said value to address the concern and hence, the minimum % acidity (expressed as citric acid) for Lemon under the regulation 2.3.6 (4) shall read as "3.5 (min.)" instead of "5.0 (Min)".
- 4. This issues with the approval of the Competent Authority in exercise of the power vested with Food Authority under Section 16(5) of Food Safety and Standards Act, 2006.

(N. Bhaskar) Advisor (Science & Standards)

To

- 1. All Food Safety Commissioners,
- 2. All Authorised Officers, FSSAI
- 3. All Designated Officers, FSSAI

## Copy for information to

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. All Directors, FSSAI